

ITEM NO.60

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No. 1071/2017

SIDDHARTH DALMIA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA 114551/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

W.P.(C) No. 1076/2017 (PIL-W)

(With IA 31403/2018 - FOR INTERVENTION APPLICATION and IA 41658/2018 - FOR CLARIFICATION/DIRECTION)

W.P.(C) No. 373/2018 (X)

(With IA 59244/2018 - FOR GRANT OF INTERIM RELIEF)

W.P.(C) No. 528/2018 (X)

(FOR ADMISSION and IA No.74716/2018-STAY APPLICATION and IA No.75481/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

T.P.(C) No. 961-963/2018 (XVI-A)

(FOR ADMISSION and IA No.79947/2018-STAY APPLICATION)

Date : 29-03-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Parties

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Mr. Divyanshu Srivastava, Adv.
Mr. Ramchandra Madan, Adv.

Mr. Mayank Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 23rd July, 2019.

(NIDHI AHUJA)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR